

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SION PANVEL TOLLWAYS PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Sion Panvel Tollways Private Limited
2.	Date of incorporation of corporate debtor	12-08-2009
3.	Authority under which corporate debtor is incorporated / registered	ROC-Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45203PN2009PTC134473
5.	Address of the registered office and principal office (if any) of corporate debtor	"IVRCL House", 35 Suyojana, C.H.F, Koregoan Park, Pune-411001
6.	Insolvency commencement date in respect of corporate debtor	Order pronounced on: 17-03-2023 Order received on: 20-03-2023
7.	Estimated date of closure of insolvency resolution process	16-09-2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Anand Pravin Pande IBBI/IPA-003/ICAI-N-00374/2021-2022/13914
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No 7, Brijbhavan Co-Op Hsg Soc. Plot No 16, S.No. 562, Salunke Vihar Road, Kondhwa Kd, ABC Farm Building, Pune, Maharashtra – 411 048 Email Id: appande@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No 7, Brijbhavan Co-Op Hsg Soc. Plot No 16, S.No. 562, Salunke Vihar Road, Kondhwa Kd, ABC Farm Building, Pune, Maharashtra – 411 048 Email ID: <a href="mailto:cirp.sptpl@gmail.com">cirp.sptpl@gmail.com</a>
11.	Last date for submission of claims	03-04-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/">https://ibbi.gov.in/</a> Physical Address: Flat No 7, Brijbhavan Co-Op Hsg Soc. Plot No 16, S.No. 562, Salunke Vihar Road, Kondhwa Kd, ABC Farm Building, Pune, Maharashtra – 411 048

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sion Panvel Tollways Private Limited 17-03-2023 [copy received on 20-03-2023].

The creditors of Sion Panvel Tollways Private Limited, are hereby called upon to submit their claims with proof on or before 03-04-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class {Nil} in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of Interim Resolution Professional : Mr. Anand Pravin Pande  
Date and Place : 20-03-2023 at Pune